ANNEXURE 4 Name of the corporate debtor: M/s MHG LAND STOCKIST PRIVATE LIMITED; Date of commencement of CIRP: 10.06.2022; List of creditors as on: 16.07.2022 List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	٥	u	4	ω	2	-	Sl. No.	
	Ashok Kumar Gupta	M/s Remotebullion & Jewels Private Limited	M/s Safeguard Finance Limited	M/s Starlight Holdings Private Limited	M/s Supertech Financial Services Private Limited	M/s Saraswati Securities Private Limited	Name of creditor	
Total	08-07-2022	08-07-2022	07-07-2022	07-07-2022	07-07-2022	06-07-2022	Date of Receipt	Details of
10,02,70,424	83,90,991	2,75,97,800	1,21,65,192	1,96,76,726	2,06,84,056	1,17,55,659	Amount claimed	Details of claim received
3,59,88,791	83,90,991	2,75,97,800				1	Amount of claim admitted	
	83,90,991 Financial Creditors	2,75,97,800 Financial Creditors	Financial Creditors	Financial Creditors	Financial Creditors	Financial Creditors	Nature of claim	Details of Claims Admitted
	0	0	0	0	0	0	Amount covered by guarantee	ms Admitted
	yes	yes	no	no	no	no	Whether Related Party?	
	0	0	0	0	0	0	% voting share in CoC	
	•	0	0	0	0	0	Amount of contingent claim	
	0	•	0	0	0	0	Amount of any mutual dues, that may be set-off	
1	0	0	0	0	0	0	Amount of claim not admitted Amount of claim under verification	
6,42,81,633	0	0	1,21,65,192	1,96,76,726	2,06,84,056	1,17,55,659	Amount of claim under verification	
	Provisionally Admitted, Further as per Regulation 14 (2) of the IBBI (CIRP) Regulations, 2016, the IRP/IRP as the case may be, shall revise the amounts of claims admitted including the estimates of claims made under Regulation 14(1) as soon as may be practicable when he comes across additional information warranting such revision.	Provisionally Admitted, Further as per Regulation 14 (2) of the IBBI (CIRP) Regulations, 2016, the IRP/RP as the case may be, shall revise the amounts of claims admitted including the estimates of claims made under Regulation 14(1) as soon as may be practicable when he comes across additional information warranting such revision.	Under Verification	Under Verification	Under Verification	Under Verification	Remarks, if any	

